

other technical experts from other nations have been invited?

Shri Kanungo: These were specifically asked for by the Government of India in the total plan of technical co-operation work with the U.S.A.

Shri K. K. Basu: What are the light industries—the Minister said various light industries—on which they are expected to deliberate and give advice?

Shri Kanungo: It will be mostly electric fans, hurricane lanterns and bicycles. These are the primary things. Then, metal pressing and other small industries will come up later on.

SCRAP IRON

*846. **Shri M. S. Gurupadaswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity and value of scrap iron exported during the period, 1st April, 1954 to the 31st December, 1954;

(b) the quantity of the material used in India during the same period; and

(c) whether the export licences are given freely or there is any restriction on the type of iron to be exported?

The Minister of Commerce (Shri Karmarkar): (a) 100,743 tons valued at Rs. 1,48,09,728.

(b) 371,225 tons.

(c) Only such scrap as is not required in the country is allowed to be exported. Before shipment of any consignment of scrap, inspection is carried out to ensure that the scrap shipped do not contain any prohibited category of scrap.

Shri M. S. Gurupadaswamy: Does it mean that this scrap iron is not useful in our country but it can be used by other countries?

Shri Karmarkar: Yes. The hon. Member is right.

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Shri M. S. Gurupadaswamy: May I know the countries to which this scrap iron is exported?

Shri Karmarkar: Offhand, I could say one of the countries is Japan, but for a proper answer I should like to have notice.

Shri M. S. Gurupadaswamy: What are the uses to which this scrap iron is put to by the countries importing it?

Shri Karmarkar: With their improved technical knowledge and equipment which we do not have, they use this scrap iron as raw material for producing iron and steel. We cannot utilise it in the same way in respect of the whole of the scrap iron.

Shri B. S. Murthy: May I know whether any investigation has been made to use this scrap iron before exporting it to other countries, and if so, with what results?

Shri Karmarkar: As I said before, only such scrap is permitted to be exported which cannot be utilised in this country, and the inspection is with a view to seeing to it that no scrap goes out which can be utilised in this country.

EMPLOYMENT OF DISPLACED PERSONS

*849. **Shri Tushar Chatterjee:** Will the Minister of Rehabilitation be pleased to state:

(a) whether any scheme for providing short term employment to the unemployed displaced persons has been formulated by the West Bengal Government after the Rehabilitation Ministers' Conference with Members of Parliament from West Bengal; and

(b) if so, the details thereof?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) Construction of a circular road and, working of a paddy husking scheme in Taherpur Colony.

Shri Tushar Chatterjee: What is the number that is likely to be benefited by it?